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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1972/2001

Wednesday, this the 8th day of August, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri S.A.T. Rizvi, Member (A)

Shri Ish Kumar Thakral
S/O Shri Ram Chander
R/O 14/112, Geeta Colony,
Delhi-31.

...Applicant

(By Advocate: Shri H.C. Sukhija)

Versus

1. Union of India
through the Secretary
Dept. of Telecom Services
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-1
2. Mahanagar Telephone Nigam Limited
through the Chief General Manager
Khurshid Lal Bhawan
New Delhi-1.
3. The Director (Estt)
Govt. of India
Ministry of Personnel Public
Grievances and Pensions,
DOPT, North Block,
New Delhi-1.

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Ashok Agarwal:

Applicant had joined as Junior Engineer (Telecom) on 26.9.1975. By an order passed on 21.1.1991 at Annexure-B, he was granted first financial upgradation after having put in 12 years' service. Applicant has thereafter become entitled to the second financial upgradation on his completing 24 years in September, 1999. Though, other candidates similarly placed have been granted the said upgradation, applicant has been denied the same. Applicant, in the circumstances, submitted his representations on 23.9.2000 and 26.10.2000 at Annexure-D

[Signature]

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& E respectively. No reply thereto has so far been communicated to him. Hence the present OA.

2. In view of the aforesated facts and circumstances, we find that the interest of justice will be duly met by disposing of this OA at the admission stage itself even without issue of notice with a direction to the respondents to communicate their decision on the aforesaid representations to the applicant by issue of a speaking order expeditiously and in any event within a period of two months from the date of receipt of a copy of this order.

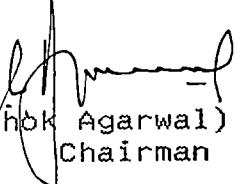
3. Present OA is disposed of in the aforesated terms.

Issue Dasti.


(S.A.T. Rizvi)

Member (A)

/sunil/


(Ashok Agarwal)
Chairman